

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II, SECTION 3, SUB-SECTION (i)]

Government of India
Ministry of Finance
(Department of Revenue)

New Delhi, the 30th April, 2015

Notification
No.23/2015 – Central Excise

G.S.R. (E).- In exercise of the powers conferred by sub-section (1) of section 5A of the Central Excise Act, 1944 (1 of 1944) read with sub-section (3) of section 3 of the Additional Duties of Excise (Goods of Special Importance) Act, 1957 (58 of 1957), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby directs that each of the notifications of the Government of India in the Ministry of Finance (Department of Revenue), specified in column (2) of the Table hereto annexed shall be further amended, in the manner specified in the corresponding entry in column (3) of the said Table, namely :-

Table

S. No.	Notification number and date	Amendments
(1)	(2)	(3)
1.	62/1995-Central Excise, dated the 16 th March, 1995 [G.S.R. 254(E), dated the 16 th March, 1995]	In the said notification, in the TABLE, - (i) S.No. 1 and the entries relating thereto shall be omitted; (ii) S.No. 6 and the entries relating thereto shall be omitted.
2.	63/1995-Central Excise, dated the 16 th March, 1995 [G.S.R.255(E), dated the 16 th March, 1995]	In the said notification, in the TABLE, - (i) S.No. 2 and the entries relating thereto shall be omitted; (ii) S.No.16 and the entries relating thereto shall be omitted.

2. This notification shall come into force with effect from the 1st day of June, 2015.

[F.No. 334/5/2015-TRU]

(Akshay Joshi)
Under Secretary to the Government of India

Note.-

1. The principal notification No. 62/95-Central Excise, dated the 16th March, 1995, published in the Gazette of India, Extraordinary, vide number G.S.R. 254(E), dated the 16th March, 1995, was last amended vide notification No. 42/2011-Central Excise, dated 30th December, 2011 published vide number G.S.R. 937(E), dated 30th December, 2011.
2. The principal notification No. 63/95-Central Excise, dated the 16th March, 1995 was published in the Gazette of India, Extraordinary, vide number G.S.R.255(E), dated the 16th March, 1995, and was last amended by notification No. 29/2011-Central Excise, dated the 24th March, 2011 published vide number G.S.R. 241(E), dated the 24th March, 2011.